

राजस्थान में बेरोजगारी भत्ता दिया जाना

10273. श्री लालजी भाई : क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) क्या 13 मार्च, 1979 की "राजस्थान पत्रिका" में प्रकाशित समाचार के अनुसार भारत सरकार ने राजस्थान सरकार से कहा है कि वह अनुसूचित जाति के बेरोजगार स्नातकों को 150 रु० और स्नातकोत्तरों को 250 रु० मासिक भत्ता देने की अपनी योजना को संशोधित करें ;

(ख) क्या उन्हें सरकारी विभागों में लाभ-प्रद काम देने के लिए 5 लाख 26 हजार रुपये की व्यवस्था की गई है ; और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

योजना मंत्रालय में राज्य मंत्री (श्री कृष्णचंद्र देहसान) : (क) जी, नहीं । योजना प्रायोग के एक कार्यकारी दल ने राज्य की 1979-80 की वार्षिक योजना पर विचार-विमर्श करते समय यह सुझाव दिया था कि राजस्थान सरकार को अनुसूचित जातियों और अनुसूचित जनजातियों के बेरोजगार ग्रेजुएटों और पोस्ट-ग्रेजुएटों को वृत्तिकार्य देने की स्कीम की इस वृष्टि से समीक्षा करनी चाहिए कि वृत्तिकार्यों तथा सरकारी और गैर-सरकारी उद्यमों में प्रशिक्षुता के बीच संबन्धता हो । इस दल ने यह भी सुझाव दिया था कि वृत्तिकार्यों की तुलना में उचित दर की बुकानों, वितरण आदि के जरिए स्व-रोजगार सहित रोजगार उत्पन्न करने की स्कीमों को तरजीह दी जाए ।

(ख) और (ग). "अनुसूचित जातियों और अनुसूचित जनजातियों के बेरोजगार ग्रेजुएटों और पोस्ट ग्रेजुएटों को वृत्तिकार्य" नामक स्कीम के लिए 1979-80 में 3 लाख रु० की व्यवस्था है जिस में से 2 लाख रु० अनुसूचित जातियों के लिए और 1 लाख रु० अनुसूचित जनजातियों के लिये है ।

Unauthorised Encroachment by Weaker Sections in Andaman and Nicobar Islands

10274. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of about unauthorised encroachments by poor and weaker sections of people in the Union Territory of Andaman and Nicobar Islands; if so, what is the total number of such encroachment colonies, Tehsil-wise and since when;

(b) whether it is a fact that large number of families were evicted in this, if so, what is the policy of the Government in this regard;

(c) whether Government propose to consider such cases for regularising on the similar pattern of Delhi;

(d) if so, details thereof; and

(e) if not, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL) : (a) to (e) : The Andaman and Nicobar Administration have reported that about 3325 acres of revenue land in five Tahsils, viz., Port Blair, Ferrargunj, Rangat, Mayabunder and Diglipur in Andaman Islands are under unauthorised encroachment. About 735 acres of encroachments pertain to a period prior to 1961 and about 2590 acres pertain to a later period. In addition, about 2850 acres of forest land in Diglipur, Mayabunder, Rangat, Ferrargunj and Tushanabad Tahsils are also under unauthorised encroachment.

2. Action against those responsible for such encroachments is taken by the Andaman and Nicobar Administration under the provisions of the Andaman and Nicobar Islands Land Revenue and Land Reforms Regulation, 1966 where revenue land is concerned and under the provisions of the Indian Forest Act 1927 if forest land is involved. A number of evictions have been carried out by the Administration in pursuance of these provisions.

3. A decision has been taken that encroachment made prior to 1961 may be regularised by re-allotment of land and the Andaman and Nicobar Administration are taking necessary action in this regard. There is no proposal to regularise the encroachments in Andaman and Nicobar Islands on the lines of those regularised in Delhi as the condition in the two territories are not comparable.

Foreign Collaboration proposals received and approved during 1977 and 1978

10275. SHRI S.R. REDDY :
SHRI GANANATH PRADHAN :

Will the Minister of INDUSTRY be pleased to state:

(a) the number of foreign collaboration proposals received by Government during the years 1977 and 1978 and number of approvals issued;

(b) the number of cases in which foreign equity participation has been permitted and amount of investment; and

(c) the number of approvals in which export obligation has been imposed and the number and names of proposals which are more than sixty per cent export oriented?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI JAGDAMBI PRASAD YADAV)

(a) to (c) : The number of foreign collaboration applications received and approvals etc. issued during 1977 & 1978 is given as under—

YEAR	No. of applications received.	No. of approvals issued	No. of cases involving financial participation	Amount of Investment (Rs. in lakhs)	No. of cases in which Export obligation imposed
1977	427	267	27	400	67
1978	429	307	44	940	43

A statement indicating number and names of the foreign collaboration approvals having more than 60% export obligations is enclosed.

Statement

Sl. No	Name of the Indian party	Item of manufacture
1	2	3
1.	Shri V.C. Berman, New Delhi.	Assorted hair cosmetics
2.	Shri Anil Bhatnagar/Shri H.P. Bhatnagar, New Delhi	Precast element Uniblock Kitchens & Prefabricated Bath rooms.
3.	M/s. Shri N.K. Gujjralwala Bombay	Digital Watches.
4.	Mrs Shanta Nath, Bombay	Sports Cat Guts for Tennis, Squash and Badminton Rackets and other Sports.
5.	Shri P.J. Verenker, Panaji, Goa	Electronic Wrist Watch Calculators.
6.	M/s. Premier Mills (GBE) Ltd., Bombay.	Db (VU) Meters in Santa Cruz Electronics Export Processing Zone.
7.	Messrs. Liberty Enterprises, Karnal.	Leather Footwear Uppers.
8.	Shri Vijayram Varadan, Bombay	Aromatic Chemicals & Industrial Perfumes and products thereof.
9.	Messrs. Snail Spinners (I) & Tools Ltd., Bombay.	Pliers, Nipper and other hand tools.
10.	M/s. Wimco Limited, Bombay.	Processed meat and meat products.
11.	Messrs. The Brihan Maharashtra, Sugar Syndicate Ltd., Poona.	Brandy.
12.	M/s. Punjab State Industrial Dev. Corporation Ltd., Chandigarh.	Safety Shoes/Mocassin Shoes/Civilian Shoes and other items of leather footwear.
13.	M/s. Kirloskar Oil Engines Ltd., Poona.	SEMT Pielstick engines in the range of 300 h.p. to 3550 h.p.
14.	M/s. Ram Nath Exports Pvt. Ltd., New Delhi.	Leather Footwear Uppers.

1	2	3
15.	M/s. International Instruments Pvt. Ltd., Bangalore.	Ticket issuing instrument.
16.	M/s. B.V. Raynam (M/s. Andhra Electronics Pvt. Ltd., Hyderabad).	Quartz Crystals & other assemblies.
17.	M/s. Engeer Enterprises, Calcutta.	Extruded Conduit Looknuts.
18.	Miss Kamal Bhavanani, Bombay-400006.	Deep-Sea Fishing, Processing of marine products and frog-legs.
19.	M/s. Hanuman Cottonseed products Pvt. Ltd., Bombay.	Cocoa Butter Equivalent.
20.	M/s. Aruna Footwear Enterprises Pvt. Ltd., C/o S.C. Seth & Co. Pvt. Ltd., Bombay.	Leather Footwear
21.	Cdr. S.D. Sinha, Indian Navy (Retd.) New Delhi.	Printed Circuit Boards & Electronics Assemblies.
22.	M/s. Ballamy Marine Exports Pvt. Ltd., Madras	Processed Marine Products.
23.	Shri K. Ameenur Rahman, Madras-600003.	Leather footwear
24.	Shri A.V. Palaniswamy, United States of America.	Grooved Pipe Couplings, Grooved Pipe Fittings & Weld on Type Branchlets
25.	Shri C.V. Rm Alagappa Chettiar, Madras. 600 085.	T V Receivers.
26.	Shri Damodar Ratha, Bombay-400050.	Polyester Capacitors, Polystyrene Capacitors & Metallised Capacitors.
27.	M/s. ANCA Leathers Pvt. Ltd., Bombay.	Leather Goods.
28.	Shri K. Naravana Bhat, Bangalore.	Leather Jackets.
29.	M/s. Luminous Leather & Fabric Products Pvt. Ltd., New Delhi	Fashion Articles made of leather & fabrics including handbags, Wallets, Shoes Shoe uppers etc.
30.	M/s Tent Cap Electronics, Hyderabad-600004.	Tantalum Dipped Capacitors.
31.	M/s. Britannia Biscuit Co. Ltd., Bombay.	Leather Footwear.
32.	M/s. Shanbagam Farms Pvt. Ltd., Madurai.	Jamine Concrete
33.	M/s. Anand Canning Industries Pvt. Ltd., Bombay.	Processing of marine products.
34.	Shri S.P. Suri, New Delhi.	Mens, suits and sportcoats.

Paucity of Tubes for X-Ray Units

10276. SHRI VIJAYAKUMAR N. PATIL:

CH. HARI RAM MAKKASAR GODARA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether attention of Government has been drawn to the news report appearing in the Hindustan Times dated the

10th April, 1979 under the caption "Paucity of tubes for X-Ray units";

(b) if so, what is the reaction of Government to the various observations of serious nature made therein; and

(c) facts of the matter—action taken/proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (c) The subject matter given in the news